

HIGH COURT OF MANIPUR
AT IMPHAL

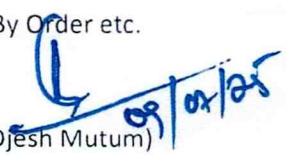
ORDER

Imphal, the 9th July, 2025

No. HCM/MJS/T-1/92-Estt/ 19084 : In supersession of all the earlier orders in this regard and in exercise of the powers conferred under Article 229 of the Constitution of India, Hon'ble The Chief Justice, High Court of Manipur is pleased to appoint Shri K. Nirojit, a Grade-I Officer of Manipur Judicial Service as the CPC (eCourts), High Court of Manipur.

This order shall be effective immediately.

By Order etc.


(Ojesh Mutum)

REGISTRAR GENERAL
HIGH COURT OF MANIPUR

Endt. No. No. HCM/MJS/T-1/92-Estt/ 13035-48

Imphal, the 9th July, 2025

Copy to:-

1. Principal Secretary to Hon'ble the Chief Justice, High Court of Manipur.
2. P.S. to Hon'ble Mr. Justice A. Bimol Singh, Judge, High Court of Manipur.
3. P.S. to Hon'ble Mr. Justice A. Guneshwar Sharma, Judge, High Court of Manipur.
4. The Commissioner of Vigilance, Manipur.
5. Accountant General (A&E), Manipur, Imphal.
6. Commissioner (Law), Govt. of Manipur.
7. All the District & Sessions Judges, Manipur/Judges, Family Courts/Judges, NDPS/NDPS (FTC)/Addl. Sessions Judge, (FTC) CAW/Presiding Officers/ Addl. District & Sessions Judges (FTCs)/Member Secretary, MASLSA.
8. All the Registrars, High Court of Manipur.
9. The Joint Director, Manipur Judicial Academy.
10. All the Joint Registrars, High Court of Manipur.
11. The Treasury Officer, Imphal.
12. System Analyst, High Court of Manipur
-for uploading on the website.
13. Person concerned.
14. Concerned File/Guard File.


09/07/25

REGISTRAR GENERAL
HIGH COURT OF MANIPUR